

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4158  
ANSWERED ON:02.05.2012  
SECURITY REGULATOR  
Rao Shri Sambasiva Rayapati

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has any proposal for security regulator;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF CIVIL AVIATION ( SHRI AJIT SINGH )

(a) & (b): No, Madam. There is already a Civil Aviation Security Regulator namely Bureau of Civil Aviation Security

(BCAS) for regulation of civil aviation security in the country. Hence, there is no need of any fresh proposal. Commissioner of Bureau of Civil Aviation Security is the appropriate authority for establishing, developing, implementing, maintaining and reviewing the National Civil Aviation Security Programme consistent with the provisions of Annex-17 to the Convention on International Civil Aviation i.e. Chicago Convention - 1944.

(c): Does not arise.